

## WRITTEN ANSWERS TO QUESTIONS

## TRANSFER OF UNION'S OFFICE-BEARERS

\*1977. **Shri Raghavalah:** Will the Minister of Communications be pleased to state:

(a) whether Government have received petitions or representations from Post and Telegraph workers to the effect that office-bearers of their unions should not be transferred to other places; and

(b) if so, the action taken thereon?

The Minister of Communications (Shri Jagjivan Ram): (a) Yes.

(b) According to the existing orders the Secretary, Assistant Secretary and Treasurer of a service Union are already generally exempt from transfer during the 1st year of their election to such posts. This immunity from transfer cannot be extended to all the office bearers of the Unions. Representations against transfer during this period are generally considered on merits and decided accordingly.

## TELEGRAPH CHECK OFFICES

\*1981. **Shri Ramananda Das:** Will the Minister of Communications be pleased to state:

(a) what percentages of A, B and C drafts of telegrams are ordinarily checked in the Telegraph Check Offices; and

(b) what are the percentages of missing drafts in each of the three categories of telegrams mentioned above as detected by the different check offices?

The Minister of Communications (Shri Jagjivan Ram): (a) The Telegraph Check Office, Calcutta, ensures that all 'A' message drafts as entered by the Telegraph Offices in their daily dockets, have either been received in that office or otherwise accounted for. A "test check" is also applied in regard to selected telegraph offices every month to see that no 'A' message which has been transmitted on

wires and for which therefore there are corresponding 'B' and 'C' messages, has remained unaccounted for or withheld by those offices.

The Telegraph Check Office also watches generally that the Telegraph Offices submit regularly their 'B' and 'C' messages.

No detailed check is conducted on 'B' and 'C' drafts.

(b) The percentage of missing 'A' messages detected in test check described above is as follows:—

1952-53	... .05 per cent.
1953-54	.007 per cent.
(first half)	

No record of missing 'B' and 'C' messages is available, since no detailed check of these categories is conducted.

## SUGARCANE, ONIONS AND GROUNDNUT

\*1982. **Shri Viswanatha Reddy:** (a) Will the Minister of Food and Agriculture be pleased to state the crop estimates of sugar cane, onions and groundnut for this year and what is the estimated internal consumption?

(b) What is the estimated exportable surplus of each of these commodities in this year?

The Minister of Food and Agriculture (Shri Kidwai): (a) A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 62.]

(b) Another statement is laid on the Table of the House. [See Appendix VIII, annexure No. 62.]

## CIVIL AVIATION DEPARTMENT

\*1984. **Shri P. N. Rajabhoj:** Will the Minister of Communications be pleased to state:

(a) whether chowkidars, sweepers and other categories of class IV employees of the Civil Aviation Department are given adequate winter and summer uniforms; and

(b) whether it is a fact that chowkidars and other class IV employees